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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2012.

MR. CHAIRMAN: Item No.19 – Shri Mukul Wasnik.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Sikkim) Scheduled Castes Order, 1978.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Sikkim) Scheduled Castes Order, 1978."

*The motion was adopted.*

SHRI MUKUL WASNIK: I introduce the Bill.

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